NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/51/2016

NAME OF THE PETITIONER(S)

: B. Parthasarathy

NAME OF THE RESPONDENT(S)

: Talent Capital India Private Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T.v. P. Saivile m cihi Vichnu

P. v.l. Caivil

ROHAN RATASEKARAN

Jos. S.R. Rajappa

Coursel for R2 &R2

ORDER

Counsel for petitioner present. Counsel for R2 to R3 present. Counsel for petitioner stated that as per the directions of this Bench on the last hearing, he served notice on R4 by way of e-mail intimating today's hearing and there is no reply. No representation on behalf of R4. Counsel for petitioner is directed to file the proof of sending email to R4 along with an affidavit by the next date of hearing. The matter is posted for final arguments. Put up on 09.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)